

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/74(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	IDBI BANK LTD VS REKHA MANNOJ JAIN
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasis Chakraborti, Adv.] For Financial Creditor
Mr. Snehasis Chakraborty, Adv.

Mr. Rishav Banerjee, Adv.] For Respondent
Mr. Rajarshi Banerjee, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Let the hardcopy of the petition be provided to the Respondent. Respondent seeks leave to file its objection in this matter. Leave be granted to file its objection within a period of one week.
3. Post this matter on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**